## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAT**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER PETITION NUMBER : CP/21/2018 NAME OF THE PETITIONER(S) : INTERCHANGE TOURS & TRAVELS PVT LTD NAME OF THE RESPONDENT(S) : ROC, CHENNAI **UNDER SECTION** : 252 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM B. Sah course For Despiral D M. Roshon Dig,

## ORDER

Counsel for applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 19.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-50 -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc